

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023

In the matter of:

News item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

NDOH: - 08.01.2026

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Filed by:

New Delhi:

Dated: 13.01.2026

Delhi Pollution Control Committee



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023

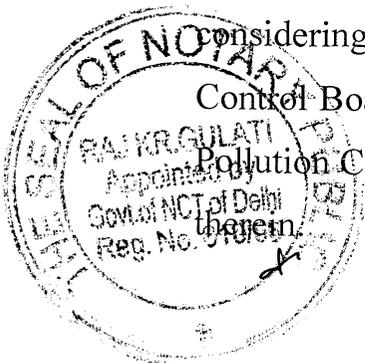
In the matter of:

News item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE IN COMPLIANCE TO THE ORDER DATED 14.10.2025.**

I, Pawan Kumar Jayant, Administrative Officer, Delhi Pollution Control Committee, 3rd Floor, Block-A, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Administrative Officer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, in the above captioned Original Application this Hon`ble Tribunal is considering the issue of filling up of the vacant posts in the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) and Central Pollution Control Board (CPCB) and also creation of adequate infrastructure thereon.

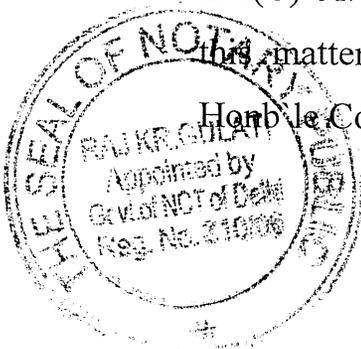


3. That this Hon'ble Tribunal took up the above referred matter on 14.10.2025 and please to pass the following directions:-

“....

5. All the PCBs of the States/PCCs of UTs are directed to file the status report in terms of the earlier direction and furnish an advance copy thereof to the Counsel for the CPCB, if not already submitted, who will compile the information in the tabulated form and place it before the Tribunal at least one week before the next date of hearing.....”

4. That, subsequent to the order passed by this Hon'ble Tribunal, CPCB has provided the prescribed format for submission of information for compilation to be filed before this Hon'ble Tribunal. The information regarding strength of personnel's in DPCC and status of water lab infrastructure are enclosed herewith as ANNEXURE-1/2.
5. That, as far as Air Lab is concerned DPCC presently has 24 CAAQMS in different location of Delhi and 31 Noise Monitoring stations to monitor noise level. The other 6 new CAAQMS are being installed to monitor Ambient Air Quality.
6. That it is most respectfully submitted that, the issue of recruitment in DPCC and filling of vacancy is being monitored by Hon'ble Supreme Court in SM(C) 01/2025 on regular basis. The GNCTD has filed a detailed status in this matter on 15.10.2025. Thereafter matter was not taken up by the Hon'ble Court.



7. It is therefore requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.



DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 08 day of January, 2026.

13 JAN 2026



DEPONENT



ATTESTED

NOTARY PUBLIC
GOVT OF NCT OF DELHI

13 JAN 2026

Annexure-I

PART A: STATUS OF FILLING OF VACANT POSTS

S. No	Name of State Pollution Control Board / Pollution Control Committee	Category of Post	Details of vacancies in number as on 30.11.2025				Action Taken (Approval of the Govt., Engagement agency, Advertisement, Exam date etc.)	The time line by which the vacancy will be filled (in months)
			Sanctioned	Filled posts as on 30.11.2025	Vacancy as on 30.11.2025	Details of vacancies in number as on 30.11.2025		
1	Delhi Pollution Control Committee	Scientific	31 a) 16 b) 14 c) 01	21 a) 13 b) 08 c) 00	10 a) 03 b) 06 c) 01	a) Direct: 03	<p>(i) Scientific-B - 02</p> <ul style="list-style-type: none"> DPCC is in process of filling up the said post through open advertisements published in the month of September, 2025. 314 Applications received and the same is under scrutiny. <p>(ii) Scientific Assistant: 01</p> <ul style="list-style-type: none"> Appointment order issued on 13.10.2025 and extension granted upto 06.12.2025. The candidate is expected to join shortly. <p>(i) Senior Scientist L-I (Scientist-C) - 01</p> <p>(ii) Scientific Assistant-03</p> <p>(iii) Senior Lab Assistant - 02</p> <p>The details w.r.t. (i) to (iii) are as under:</p> <ul style="list-style-type: none"> No incumbent will be eligible for promotion in near future, therefore, these posts are being filled up through deputation where the mode of recruitment is "by Promotion failing which by deputation". DPCC has made efforts nine times since 31.07.2024 by floating open advertisements to fill up these posts 	<p>(i) Scientific-B - 02</p> <ul style="list-style-type: none"> 02 Months <p>(ii) Scientific Assistant: 01</p> <ul style="list-style-type: none"> 01 Month <p>(i) Senior Scientist L-I (Scientist-C) - 01</p> <p>(ii) Scientific Assistant-03</p> <p>(iii) Senior Lab Assistant - 02</p> <p>The timeline w.r.t. (i) to (iii) is as under:</p> <ul style="list-style-type: none"> 03 Months

5745

C/120

4

5746

1317

5.

	<p>on deputation basis. Recruitment process is under way.</p> <ul style="list-style-type: none"> Re-advertisement shall continue to be published on rolling basis till filling up these vacancies. 	02 Months						
	<p>Senior Scientist L-I (Scientist-C)</p> <ul style="list-style-type: none"> Since, the post could not be filled up through deputation despite several efforts, therefore, as per the Recruitment Rules (RRs), this post is being filled up through Direct Recruitment by published open advertisements in the month of September, 2025. 198 Applications received and the same is under scrutiny. 	01	c) Deputation:					
	<p>Senior Environmental Engineer - 05</p> <ul style="list-style-type: none"> DPCC is filling up the said post through open advertisements published in the month of September, 2025. 95 Applications received and the same is under scrutiny. 	21	a) Direct:	44 a) 21 b) 18 c) 05	108 a) 74 b) 33 c) 01	152 a) 95 b) 51 c) 06	Engineering	2
	<p>Assistant Environmental Engineer - 09</p> <ul style="list-style-type: none"> Offer of appointment / appointment order issued to the shortlisted candidates from the list of "Non Recommended Candidates" of Engineering Services Examination (ESE)-2023 conducted by UPSC. The candidates are expected to join shortly. 							
	<p>Junior Environmental Engineer - 11</p> <ul style="list-style-type: none"> Offer of appointment / appointment order issued to the shortlisted candidates from the list of "Non-Recommended Willing Candidates of Junior Engineer Exam., 2024, 							

2

5747

4/11/24

6.

<p>conducted by Staff Selection Commission (SSC).</p> <ul style="list-style-type: none"> The candidates are expected to join shortly. 	<p>(i) Senior Environmental Engineer - 01 (ii) Environmental Engineer - 12</p> <p>The timeline w.r.t. (i) to (iii) is as under:</p> <ul style="list-style-type: none"> 03 Months
<p>b) Promotion :</p>	<p>18</p> <p>(i) Senior Environmental Engineer - 12</p> <p>The details w.r.t. (i) to (ii) are as under:</p> <ul style="list-style-type: none"> No incumbent will be eligible / become fit for promotion in near future, therefore, these posts are being filled up through deputation where the mode of recruitment is "by Promotion failing which by deputation". DPCC has made efforts nine times since 31.07.2024 by floating open advertisements to fill up these posts on deputation basis. Re-advertisement shall continue to be published on rolling basis till filling up these vacancies. <p>(iii) Assistant Environmental Engineer - 05</p> <ul style="list-style-type: none"> No incumbent will be eligible for promotion for a long period (approx. 5-6 years), therefore, these posts are being filled up through Direct Recruitment as per RRs i.e. "by Promotion failing which by Direct Recruitment" by adopting similar procedure through list of "Non Recommended Candidate" of Engineering Services Examination (ESE)-2023 conducted by UPSC. Offer of appointment / appointment order issued to the shortlisted candidates. The candidates are expected to join shortly.

5748

02 Months	<p>(i) Environmental Engineer – 05</p> <ul style="list-style-type: none"> Since, the post could not be filled up through deputation despite several efforts, therefore, as per the Recruitment Rules (RRs), this post is being filled up through Direct Recruitment by published open advertisements in the month of September, 2025. 291 Applications received and the same is under scrutiny. 	05	c) Deputation:					3
01 Post : 01 month 01 Post : 03 months	<p>(i) Assistant Law Officer – 02</p> <ul style="list-style-type: none"> 01 Post: incumbent will be eligible in the month of December, 2025. 01 Post: No incumbent will be eligible / become fit for promotion in near future, therefore, these posts are being filled up through deputation. Re-advertisement shall continue to be published on rolling basis till filling up this vacancy. 	00	a) Direct: b) Promotion :	02 a) 00 b) 02 c) 00	159 a) 98 b) 55 c) 06	161 a) 98 b) 57 c) 06	Administration	
-	-	00	c) Deputation:					

Dr

Sub: OA No. 693/2023, New Item titled as "Pollution Control Boards are weak link" appearing in dated 24.10.2023.

In ref: Issue of infrastructure, resources and capacity of the SPCB(s)/PCC(s) so that they can effectively perform the function assign to them.

Status report/ input from Air Lab w.r.t Para 3 of the attached NGT Order No. OA No. 693/2023 IA No. 512/2024, dated 14.10.2025.

1. Factual Position showing inadequate sanctioned strength of personnel in the PCSBs, high number of vacancies specially in technical positions pertains to Administrative.
2. Training: All staff are trained in Air Quality data management & monitoring. They also participate in trainings organized by various institutes on regular basis.
3. Lack of Monitoring: Presently DPCC has 24 CAAQMS in different location of Delhi and 31 Noise Monitoring stations to monitor noise level. The other 6 new CAAQMS are being installed to monitor Ambient Air Quality.

Submitted please

Incharge / Air Lab

White

Sharma
(Dr Vinay Kumar Sharma)
Scientist E

LABORATORY ANALYTICAL FACILITIES

Name of the Board / Committee: DPCC LABORATORY

Updated data for Water Lab

PART I: Facility available for monitoring of environmental parameters:

S. No.	Parameters	Facilities Available	If facility is not	Action Taken for addition of this
A. Sample Matrix / Group of Water and Wastewater				
(a) Physical Tests				
1	Temperature	Yes		
2	Colour	Yes		
3	pH	Yes		
4	Turbidity	Yes		
5	Conductivity	Yes		
6	Total Solids	Yes		
7	Total Dissolved Solids (TDS)	Yes		
8	Total Suspended Solids (TSS)	Yes		
(b) Inorganic Tests				
(i) General & Non-metallic				
1	Alkalinity	Yes		
2	Chloride	Yes		
3	Cyanide	No	12 Months	Process initiated
4	Dissolved oxygen	Yes		
5	Nitrite nitrogen	Yes		
6	Nitrate nitrogen	Yes		
7	Ammonical nitrogen	Yes		
8	Fluoride	Yes		
9	Hardness (Total)	Yes		
10	Calcium	Yes		
11	Magnesium	Yes		
12	Phosphate	Yes		
13	Sulphate	Yes		
14	Sulphide	Yes		
15	Total Residual chlorine (TRC)	Yes		
(ii) Trace Metals Tests				
1	Aluminium (Al)	No	6 Months	Procurement initiated
2	Arsenic (As) Total	No	6 Months	Procurement initiated
3	Barium	No	6 Months	Procurement initiated
4	Boron	No	6 Months	Procurement initiated
5	Chromium (Cr) Hexavalent	Yes		
6	Chromium (Cr) Total	Yes		
7	Cadmium (Cd)	Yes		
8	Cobalt (Co)	No	6 Months	Procurement initiated
9	Copper (Cu)	Yes		
10	Iron (Fe)	Yes		
11	Lead (Pb)	Yes		
12	Manganese (Mn)	Yes		
13	Mercury (Hg)	No	6 Months	Procurement initiated
14	Nickel (Ni)	Yes		
15	Potassium (K)	Yes		
16	Sodium (Na)	Yes		
17	Vanadium (V)	No	6 Months	Procurement initiated
18	Zinc (Zn)	Yes		
19	Selenium (Se)	No	6 Months	Procurement initiated
(c) Organics (General) and Trace Organics Tests				
1	Biological Oxygen Demand (BOD)	Yes		
2	Chemical oxygen demand (COD)	Yes		
3	Oil & Grease	Yes		
4	Phenolic Compounds as C ₆ H ₅ OH	No	12 Months	Process initiated
5	Benzopyrene	No	12 Months	Process initiated
6	Pesticides			
6.a Organochlorine Pesticides (OCPs) Tests				
i	Aldrin	No	12 Months	Process initiated
ii	Alpha Endosulphan	No	12 Months	Process initiated
iii	p,p'-DDT	No	12 Months	Process initiated
iv	Alpha-HCH	No	12 Months	Process initiated
v	Beta HCH	No	12 Months	Process initiated
vi	Beta Endosulphan	No	12 Months	Process initiated
vii	Gama-HCH	No	12 Months	Process initiated
viii	o,p'-DDT	No	12 Months	Process initiated
ix	p,p'-DDE	No	12 Months	Process initiated
6.b Organophosphorus Pesticides (OPPs) Tests				
i	Malathion	No	12 Months	Process initiated
ii	Methyl parathion	No	12 Months	Process initiated
iii	Chlorpyrifos	No	12 Months	Process initiated
iv	Dimethoate	No	12 Months	Process initiated

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v	Dieldrin	No	12 Months	Process initiated
vi	Ethion	No	12 Months	Process initiated
(d) Microbiological Tests				
1	Total Coliform	Yes		
2	Faecal Coliform	Yes		
3	E. Coli	Yes		
4	Faecal Streptococci	Yes		
(e) Toxicological Tests				
1	Bioassay method for evaluation of toxicity using	Yes		
B. Sample Matrix / Group of Solid / Solid Waste				
(a) Soil / Sediment / Compost Tests				
1	Cation Exchange Capacity (CEC)	No	12 Months	Process initiated
2	Electrical Conductivity (EC)	No	12 Months	Process initiated
3	Organic carbon (Chemical Method)	No	12 Months	Process initiated
4	pH	No	12 Months	Process initiated
5	Soil moisture	No	12 Months	Process initiated
6	Total nitrogen	Yes		
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	No	12 Months	Process initiated
(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests				
1	Corrosivity	No	12 Months	Process initiated
2	Ignitability (Flash Point)	No	12 Months	Process initiated
3	Loss on Drying at 1050C (% Moisture Content)	No	12 Months	Process initiated
4	Loss on Drying at 5500C (% Organic Content)	No	12 Months	Process initiated
5	pH	No	12 Months	Process initiated
6	Organic carbon/matter (Chemical Method)	No	12 Months	Process initiated
7	Calorific Value	No	12 Months	Process initiated
8	Toxicity Characteristics leaching procedure	No	12 Months	Process initiated
C. Sample Matrix / Group of Analytes: Air				
(a) Ambient Air				
1	Nitrogen dioxide as NO2	YES		AIR LAB
2	Sulphur dioxide (SO2)	YES		AIR LAB
3	Particulate matter (PM10)	YES		AIR LAB
4	Particulate matter (PM2.5)	YES		AIR LAB
5	Carbon Monoxide	YES		AIR LAB
6	Ozone	YES		AIR LAB
7	Benzene	YES		AIR LAB
8	Ammonia	YES		AIR LAB
9	Metals in Particulate Matter, Pb	NO		AIR LAB
10	Metals in Particulate Matter, As	NO		AIR LAB
11	Metals in Particulate Matter, Ni	NO		AIR LAB
12	Particulate Benzo-a-Pyrene (BaP)	NO		AIR LAB
(b) Stack Gas / Stationary Source Emission				
1	Particulate Matter	YES		AIR LAB
2	Sulphur Dioxide	YES		AIR LAB
3	Carbon Dioxide	YES		AIR LAB
4	Carbon Monoxide (NDIR based Method)	YES		AIR LAB
5	Temperature	YES		AIR LAB
6	Moisture	YES		AIR LAB
7	Oxygen	YES		AIR LAB
8	Oxides of Nitrogen	YES		AIR LAB
9	Halides (HCL/HF)	YES		AIR LAB
(c) Noise Level				
1	Ambient Noise level measurement (20 to 140	YES		AIR LAB
2	Source Noise Level Measurement (Industrial	YES		AIR LAB
(d) Meteorological Monitoring				
1	Ambient Temperature	YES		AIR LAB
2	Wind direction	YES		AIR LAB
3	Wind speed	YES		AIR LAB
4	Relative Humidity	YES		AIR LAB
5	Mixing Height	YES		AIR LAB

Specific remarks, if any:

PART II: Details of Laboratory Infrastructure (Instruments and Equipment)

S. No.	Name of Instrument / Equipments	Available	If the Instrument /	Action Taken for procurement of
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes				
a) Mandatory Requirements				
1	Portable / Pen type pH meter / pH strip	Yes		
2	Portable Dissolved Oxygen Meter / Field Fixing	Yes		
3	Electrical Conductivity meter pen type	Yes		
4	Flow meter / Physical flow measuring	Yes		

5	GPS / Mobile with GPS app	Yes		
6	Ice Box (2 nos.) (150 litre & 100 litre capacities)	Yes		
7	Thermometer	Yes		
8	Stainless steel bucket with nylon rope and mug	Yes		
9	Ground water level measuring device	No	4 Months	Process initiated
10	Scoop / shovel	No	4 Months	Process initiated
11	Auger / core sampler	No	4 Months	Process initiated
b) Optional Requirements				
1	Bottom Sampler / Depth sampler	No	6 Months	Process initiated
2	Chloroscope for residual chlorine	No	6 Months	Process initiated
3	Vandorn or equivalent water sampler (Automatic)	No	12 Months	Process initiated
4	Ekman Dredge	No	12 Months	Process initiated
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring				
a) Mandatory Requirements				
1	Fine dust samplers PM2.5 (*4 Nos)	YES		AIR LAB
2	Respirable Dust Sampler PM 10 (* 4 Nos)	YES		AIR LAB
3	High Volume Sampler (SPM) (4 Nos)	No		AIR LAB
4	Handy Sampler with set of glass impingers (*2	YES		AIR LAB
5	Low Volume Sampler (LVS)	YES		AIR LAB
6	Tedler bags different sizes	YES		AIR LAB
7	Meteorological tower (All in one telescopic	YES		AIR LAB
8	Nitrogen Cylinder portable	YES		AIR LAB
9	Activated Charcoal tubes/ Tenex	YES		AIR LAB
10	Barometer (Digital)	YES		AIR LAB
11	Isokinetic Stack Monitoring Kit complete with	YES		AIR LAB
12	Modified S type Stainless steel Pitot tube	YES		AIR LAB
13	Monoblock type, rotary design vacuum pump	YES		AIR LAB
14	Orsat Apparatus	YES		AIR LAB
15	Source emission monitoring Impingers train set	YES		AIR LAB
16	Stainless steel heated Sampling Probes with	YES		AIR LAB
17	Flue Gas analyzer	YES		AIR LAB
18	Thermometer/ Thermocouple	YES		AIR LAB
19	Calibrator for Noise Meters	YES		AIR LAB
20	Digital Sound level (Noise) Metres	YES		AIR LAB
21	Portable TOC Analyzer for emission monitoring.	No		AIR LAB
22	Polyurethane Foam PUF Sampler	No		AIR LAB
b) Optional Requirements				
1	Anemometer	YES		AIR LAB
2	Weather Monitoring system	YES		AIR LAB
3	Wind speed/wind direction monitor	YES		AIR LAB
4	Continuous Ambient Air Monitoring System,	YES		AIR LAB
5	Continuous PM10 Analyzer	YES		AIR LAB
6	Continuous Ambient Air Monitoring System,	YES		AIR LAB
7	Continuous PM2.5 analyzer	YES		AIR LAB
8	Ambient Nitrogen Oxides (NO-NO2-NOx)	YES		AIR LAB
9	Ambient Ozone Analyzer	YES		AIR LAB
10	Ambient BTEX Analyzer	YES		AIR LAB
11	Multipoint Gas Calibration system	YES		AIR LAB
12	Ambient Sulphur Dioxide analyzer	YES		AIR LAB
13	Ambient Carbon Monoxide & Carbon dioxide	YES		AIR LAB
14	Total Hydrocarbon analyzer	NO		AIR LAB
15	Ambient Ammonia analyzer	YES		AIR LAB
16	Zero Gas Generator	YES		AIR LAB
17	Synthetic Air Cylinder	YES		AIR LAB
18	Calibration Gas Cylinders, SO2, NO, CO, NH3B	YES		AIR LAB
19	Continuous emission monitoring equipment	NO		AIR LAB
20	19 inch Rack mounting system for air analyzers	YES		AIR LAB
21	Dry Gas Meter	NO		AIR LAB
22	Diesel Exhaust analyzer	NO		AIR LAB
23	Exhaust CO/HC analyzer with Sampling Probe	NO		AIR LAB
24	Automated Noise Monitoring System	YES		AIR LAB
25	Integrating Sound level meter	YES		AIR LAB
26	Continuous PM10& PM2.5 Monitoring Analyzer	NO		AIR LAB
27	Top loading orifice kit for calibration of HVS	NO		AIR LAB
28	Permeation tubes (SO2, NO-NO2-NOx, NH3,	NO		AIR LAB
C. List of Equipment required for processing of Environmental Samples:				
a) Mandatory Requirements				
1	Accelerated Solvent Extraction (ASE) System	No	6 Months	Process initiated
2	Ammonia distillation assembly/TKN Analyzer	Yes		
3	Analytical Balance 4/5 digit & 6 digit (Digital)	Yes		
4	Aquarium for Toxicity bioassay test with	Yes		
5	Autoclave (*2 Nos)	Yes		
6	Bacteriological Incubators Stainless steel (*2	Yes		
7	Bio safety cabinets	Yes		
8	BOD Incubators (2 nos.)	Yes		
9	Centrifuge	Yes		

10	COD Digestion heated Blocks (2) with capacity	Yes		
11	Cyanide Distillation Assembly (3)	No	6 Months	Process initiated
12	Deep Freezer- Capacity 500 litre	Yes		
13	Laboratory Ball Mill Grinder	No	6 Months	Process initiated
14	Laboratory Grinder	No	6 Months	Process initiated
15	Laminar Flow bench for Microbiological	Yes		
16	Magnetic Stirrer with heating system (*2 Nos)	Yes		
17	Mechanical Shaker	Yes		
18	Membrane Filtration assembly with vacuum	No	6 Months	Process initiated
19	Microbial culture refrigerator	Yes		
20	Microwave Digester with 16 vessels/ Hot Plate	Yes		Hot plate is available
21	Muffle Furnace (*1 Nos), Range 1200 C	Yes		
22	Phenol distillation assembly (3)	No	6 Months	Process initiated
23	Plate counter, Manual/Automatic	Yes		
24	Digestion Chambers/ Fume hood	Yes		
25	Digital Thermometer & Humidity meter- All lab	Yes		
26	Dispensers (Various capacities) up to 5, 10, 25	Yes		
27	Filtration Assembly with vacuum pump	Yes		
28	Fluoride Distillation Assembly (3)	No	12 Months	Process initiated
29	Arsenic / Fluoride Glass Distillation assemblies	No	12 Months	Process initiated
30	Glass Double Distillation Assembly /Water	Yes		
31	Heating mantles (2 nos.)	Yes		
32	Hot plates (small, Medium and Large) (*2 nos.)	Yes		
33	Thermo Hygrometer	No	6 Months	Process initiated
34	Imhoff Cone	Yes		
35	Top loading Precision Digital Balance (minimum	Yes		
36	Refrigerators Big Size 300 litres or more, double	Yes		
37	Rotary Evaporator (Buchi type) with water	Yes		
38	Separating funnel shaker	Yes		
39	Soxhlet Apparatus	Yes		
40	Solid Phase Extraction (SPE) /SPME Extraction	Yes		
41	Thermometer (Alcohol)	Yes		
42	Dry & wet bulb Thermometer	No	6 Months	Process initiated
43	Toxicity characteristic leaching procedure	Yes		
44	Ultra sonic water bath- Capacity 3 litre	Yes		
45	Water Bath with temperature control (*2 Nos)	Yes		
46	Water Bath with temp. for mercury sample digestion- 20 BOD Bottles	No	12 Months	Process initiated

D. Analytical Instruments at Environmental Laboratories**a) Mandatory Requirements**

1	Atomic Absorption spectrometer (AAS)- Flame,	Yes		
2	Binocular Stereo Zoom Microscope	No	12 Months	Process initiated
3	Bomb Calorimeter	No	12 Months	Process initiated
4	BTX Analyzer with BTX calibrator	No	12 Months	AIR LAB
5	Colony counter	Yes		
6	Conductivity meter- 2 nos.	Yes		
7	Environment conditioning chamber	No	12 Months	Process initiated
8	Digital Burettes- 50 ml*2, 100 ml*2	No	6 Months	Process initiated
9	Dissolved Oxygen Meter (Bench model)	Yes		
10	Flame Photometer	Yes		
11	Flash Point Apparatus	Yes		
12	Gas Chromatograph Mass Spectrometer	Yes		
13	High Performance Liquid Chromatograph	No	12 Months	Process initiated
14	Inductively Coupled Plasma (ICP) Spectrometer-OES	No	12 Months	Process initiated
15	Ion Chromatograph Anion & Cations	No	12 Months	Process initiated
16	Methane and Non Methane (NMHC) Analyzer	No	12 Months	AIR LAB
17	Microscope - 100x	No	12 Months	Process initiated
18	Microscope Binocular Research	No	12 Months	Process initiated
19	CO (NDIR based) Analyzer	No	12 Months	AIR LAB
20	Nephelometer (Turbidity Meter)	Yes		
21	pH-Meter with combined electrode (3 point)- 2	Yes		
22	Specific ion Analyzer with ion selective electrodes	No	12 Months	Process initiated
23	Spectrophotometer Visible (Portable)	No	12 Months	Process initiated
24	TKN Analyzer semi-automatic with aluminum	Yes		
25	UV-Vis Spectrophotometer	Yes		
26	Moisture Content Analyzer	Yes		

b) Optional Requirements

1	Automatic Titration Assembly	No	12 Months	Process initiated
2	Carbon, Hydrogen, Nitrogen and Sulphur	No	12 Months	Process initiated
3	EDXRF Analyzer/WDXRF Analyzer	No	12 Months	Process initiated
4	Fourier-transform infrared Spectrometer (FTIR)	No	12 Months	Process initiated

5	Flocculator (Jar testing apparatus)	No	12 Months	Process initiated
6	Toxic Gas Analyzer	No	12 Months	Process initiated
7	Organic Halogen (AOX/TOX) Analyzer	No	12 Months	Process initiated
8	TOC Analyzer	Yes		
9	High Resolution Mass Spectrometer	No	12 Months	AIR LAB
10	Inductively Coupled Plasma Mass (ICP-MS)	No	6 Months	Procurement initiated
11	X Ray Fluorescence (XRF) Spectrometer	No	12 Months	Process initiated



PART III: DETAILS OF LABORATORIES ESTABLISHED UNDER THE WATER (P & CP) ACT, 1974

No. of Laboratories established / recognised	Laboratory established by the Board, (out of those given in column No. (1) notified in Official Gazette		Notification (out of those laboratories given in column No. (3) in months)		Laboratories / Institutes specified by State Govt., as State Water Laboratory as per Section 52 (1) of Water Act (other than No. of Laboratories (out of		Time line required for		NABL Accreditation		EPA Recognition						
	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.					
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14	-15	-16	-17	-18
1	1	NA	NA	0	0	0	0	0	0	0	NA	0	0	NA	0	NA	NA

Note: The list of the laboratory may be attached separately (Board, State Govt. and Private)

Specific remarks, if any:

PART IV: DETAILS OF LABORATORIES ESTABLISHED UNDER THE AIR (P & CP) ACT, 1981

No. of Laboratories established / recognised	Laboratory established by the Board, (out of those given in column No. (1) notified in Official Gazette		No. of remaining Laboratories Planned for Notification (out of those laboratories given in column No. (5 & 6)) notified in Official Gazette		No. of Laboratories (out of those given in column No. (5 & 6)) notified in Official Gazette		Time line required for notification of Laboratories given in column No. (9 & 10) (in months)		NABL Accreditation		EPA Recognition						
	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.	Govt.	Pvt.					
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14	-15	-16	-17	-18

Note: The list of the laboratory may be attached separately (Board, State Govt. and Private)

Specific remarks, if any:

PART V: DETAILS OF LABORATORIES PARTICIPATED ON ANALYTICAL QUALITY CONTROL AND QUALITY ASSURANCE CONDUCTED BY CPCB IN RESPECT OF WATER QUALITY PARAMETERS

No. of Parameters in AQC Exercise	Number of Parameters Attempted	% Parameters Successful

S. No.	Name of the Laboratory with address	33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise	33rd Exercise	34th Exercise	35th Exercise	36th Exercise	
1	NA	NA	NA	NA	NA													
2																		
3																		
4																		
5																		
6																		

Note: 33rd Exercise (Metals) held in 2020-2021,
 34th Exercise (General and Physico-Chemical parameters) held in 2021-2022
 35th Exercise (Pesticides) held in 2023
 36th Exercise (General and Physico-Chemical parameters) held in 2023-2024

Provide details of each Laboratories (Central, Regional/Zonal, District) in separate Row

Specific remarks, if any:

PART IV: DETAILS OF LABORATORIES PARTICIPATED ON PROFICIENCY TESTING (PT)

S. No.	Name of	Year of PT	PT Sample	Number of	Number of
1	NA	2022	NA		
		2023	NA		
		2024	NA		
2		2022			
		2023			
		2024			
3		2022			
		2023			
		2024			